

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 06, 2016

No. 10 /S&A/S/2016

Pursuant to the Government Office Memo. No. 237/II-4-2016-32(1)/2005 dated 28.06.2016, the following officers are substantively appointed in U.P. Higher Judicial Service under Rule 22(1) of U.P.H.J.S. Rules 1975 from the dates mentioned against their names.

Sl. No.	Name of the officer	Revised date of substantive appointment
1.	Umesh Kumar Sharma	04.01.2007
2.	Shashi Kant Shukla	04.01.2007
3.	Atul Kumar Gupta	04.01.2007
4.	Kautilya Gaur	04.01.2007
5.	Kuldeep Kumar-II	04.01.2007
6.	Dinesh Kumar Sharma-III	04.01.2007
7.	Pramod Kumar	04.01.2007
8.	Viqar Ahmad Ansari	04.01.2007
9.	Hasnain Qureshi	04.01.2007
10.	Subhash Chand	04.01.2007

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 10(i)/S&A/S/2016 , Dated: Allahabad: August 06, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to inform the Officer concerned at their Judgeships accordingly. (Information available on E-mail).
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow with the request to inform the Officer concerned posted at High Court, Lucknow Bench, Lucknow accordingly. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (J)(Services), High Court, Allahabad.
11. The Registrar(J) (Budget), High Court, Allahabad.

12. The Joint Registrar (J)(Confidential), High Court, Allahabad.
13. The Joint Registrar (J)(I), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Joint Registrar (Admin.), High Court, Allahabad.
16. The Deputy Registrar (G), High Court, Allahabad
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(MAYANK KUMAR JAIN)
REGISTRAR (J)(S&A/SENIORITY)